

Foreign aid for Sarva Shiksha Abhiyan

1537. SHRI BALWANT ALIAS BAL APTE:

SHRI VINAY KATIYAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have been receiving foreign aid during the current year for Sarva Shiksha Abhiyan (SSA);

(b) if so, the total amount of foreign aid received for the SSA and the District Primary Education Programme (DPEP) during the last two years, programme-wise;

(c) whether the said amount is being spent on SSA and DPEP; and

(d) the total amount of foreign assistance spent, so far, on the said programmes alongwith the balance amount yet to be spent thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) to (d) The Government of India (GoI) had tied up external funding for Sarva Shiksha Abhiyan (SSA) with the World Bank, Department For International Development (DFID) of United Kingdom (UK) and European Commission for the period 2004-07 amounting to about Rs. 4700 Crore. External funds are availed of by the Government as reimbursement against expenditures incurred in SSA. The entire amount due, has been reimbursed from the external funding agencies towards the SSA.

Under the District Primary Education Programme (DPEP) there are only two ongoing programmes, 8 districts in Orissa and 9 districts in Rajasthan, where the DFID of UK and the World Bank respectively, are the external funding agencies. Rs. 553.97 crore in 2005-06 and Rs. 126.31 crore in 2006-07, have been received as reimbursement under DPEP.

Promotion of students in classes VI to VIII

1538. SHRI BALAVANT ALIAS BAL APTE:

SHRI VINAY KATIYAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Central Board of Secondary Education (CBSE) has decided not to mention pass or fail in the report cards of the students studying in classes VI to VIII;

(b) if so, the details thereof and the reasons therefor;

(c) by when the A to E grading system is likely to be introduced;

(d) whether the CBSE has also decided not to detain any student even if he/she scores an E grading; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) No, Sir.